Single Bench

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) NO.364/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2017, 10.30 A.M.

Nam	ne of the Company	Vivid Colors Pvt Ltd. -Vs- Jenson & Nicholson (In		ic arover. 7 but
Under Section		7 IBC		
SI. No.	Representativ	tion of Authorized ve (IN CAPITAL FERS)	Appearing on behalf of	Signature with date

1. SHAUNAK MITRA, Adv. for Petitioner

2. ARVIND GUPTA, Adu- "

3 SURENDRA KUMAR - Res-

7/8/17

Surendry Kun

07.08.2017 - C.P. (IB) No. 364 /KB/ 2017 - Vivid Colors Pvt. Ltd. - Versus- Jenson & Nicholson (India) Ltd.

ORDER

Ld. Lawyers on behalf of the Financial Creditor as well as Corporate Debtor is present.

The C.P. (IB) No. 364/KB/2017 is admitted detailed order passed vide separate sheets.

Fixed on 13.09.2017

(MANORAMA KUMARI) MEMBER (J)